[Prof. S. Nurul Hasan]

Regional Institute for Technical Teacher Training, Bhopal, for the year 1969-70.

- (vi) Annual Report of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1968-69.
- (vii) Annual Report of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1°69-70. [Placed in Library. See No. LT-1378/72.]
- (2) A statement (Hindi and English versions) showing reasons for delay in submission of Annual Reports of the Technical Teachers' Training Institutes. [Placed in Library. See No. LT-1379/72]

PROCLAMATIONS AND ORDERS BY PRESI-DENT IN RELATION TO THE STATE OF BIHAR, TRIPURA AND MANIPUR AND GOVER-NORS' REPORTS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I beg to lay on the Table-

- (i) A copy of the Proclamation (Hindi and English versions) dated the 9th January, 1972 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Bihar published in Notification No. G.S.R. 19 (E) in Gazette of India dated the 9th January, 1972, under article 356 (3) of the Constitution. [Placed in Library. See No. LT-1380/72.]
 - (ii) A copy of the Order (Hindi and English versions) dated the 9th January, 1972, made by the President in pursuance of subclause (i) of clause (c) of the above proclamation, published in Notification No. G.S.R. 20 (E) in Gazette of India dated the 9th January, 1972. [Placed]

in Library. See No. LT-1380/72.]

- (iii) A copy of the Report (Hindi and English versions) of the Governor of Bihar dated the 27th December, 1971 to the President. [Placed in Library. See No. LT-1381/72.]
- (2) (i) A copy of the Proclamation (Hindi and English versions) dated the 21st January, 1972 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Tripura, published in Notification No. G.S.R. 49 (E) in Gazette of India dated the 21st January, 1972, under article 356 (3) of the Constitution.
 - (ii) A copy of the Order (Hindi and English versions) dated the 21st January, 1972, made by the President in pursuance of subclause (i) of clause (c) of the above Proclamation, published in Notification No. G.S.R. 50 (E) in Gazette of India dated the 21st January, 1972. [Placed in Library. See No. LT-1382/72.]
- (3) (i) A copy of the Proclamation (Hindi and English versions) dated the 21st January, 1972 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Manipur, published in Notification No. G.S.R. (51)
 (E) in Gazette of India dated the 21st January, 1972, under article 356 (3) of the Constitution.
 - (ii) A copy of the Order (Hindi and English versions) dated the 21st January, 1972, made by the President in pursuance of subclause (i) of clause (c) of the above Proclamation, published in Notification No. G.S.R. 52 (B) in Gazotte of India dated the 21st January, 1972. (Placed)

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in Library. See No. LT-1399/72.]

- (4) (i) A copy of the Proclamation (Hindi and English versions) dated the 9th March, 1972 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Bihar, published in Notification No. G.S.R. 97 (E) in Gazette of India dated the 9th March, 1972, under article 356(3) of the Constitution.
 - (ii) A copy of the Order (Hindi and English versions) dated the 9th March, 1972, made by the President in pursuance of subclause (i) of clause (c) of the above Proclamation, published in Notification No G S.R. 98 (E) in Gazette of India dated the 9th March, 1972. [Placed in Library. See No. LT-1383/72.]

ANNUAL REPORT OF I.C.A.R., NEW **DELHI FOR 1969-70**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1969-70. [Placed in Library. See No. LT-1384/72.]

ANNUAL REPORTS OF INDIAN DAIRY CORPORATION, BARODA AND DEVELOP-MENT COUNCIL FOR SUGAR INDUS-TRY AND NOTIFICATIONS UNDER **GUJARAT PANCHAYATS** ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OE AGRICULTURE (PROF. SHER SINGH) : I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi version) of the Indian Dairy Corporation, Baroda, for the year 1970-71 along with the Audited Accounts, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed In Library. See No. LT-1385/72.]

- A copy of the Annual Report (Hind (2) and English versions) of the Develop ment Council for Sugar Industry fo the year 1970-71, under sub-section (4 of section 7 of the Industries (Deve lopment and Regulation) Act, 1951 [Placed in Library. See No. LT-1386/72.]
- (3) A copy each of the following Gujara Government Notification under sub section (4) of section 323 of the Guja rat Panchayats Act, 1961, read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat :---
 - The Gujarat Panchaya (a) (i) Allocated Servants (Reallocation to State Service (Amendment) Rules, 1971 published in Notification No. KP/71-36/PRR-54(1) 71-JH in Guiarat Gavernment Gazette dated the 6th April. 1971, together with an explanatory note.
 - (ii) Statement explaining the reasons for not laving the Hindi version of the above Notification.
 - (iii) Statement showing reasons for delay in laying the above Notification.
 - The Gujarat Panchayat (b) (i) Service General Provident Fund Rules, 1971 published in Notification No. KP/71-109/GPF/1067-5534-TH in Government Gujarat Gazettee dated the 27th July, 1971, together with an explanatory note.
 - (ii) Statement explaining the reasons for not laying the Hindi version of the above Notification.
 - (iii) Statement showing reasons for delay in laying the above Notification.